

(c) The loans taken from IMF can not be repaid in rupees.

(d) Repayment liability of IMF credits in SDRs for 1983-84, 1984-85 and 1985-86 amounted to :

(In million SDRs)

	CFE	EFF	Total
1983-84	66.50	...	66.50
1984-85	133.00	...	133.00
1985-86	66.50	131.25	197.75

In terms of percentage of export earnings (Provisional) in rupees the repayment of IMF Credits was :

1983-84	...	0.720
1984-85	...	1.292
1985-86	...	2.224

(e) Exchange rate between SDRs and rupees :

as on 30th November, : SDR 1	
1981	=Rs. 10.728365
as on 24th March, : SDR 1	
1987	=Rs. 16.402232

Identification of backward areas

5125. SHRI PARASRAM BHARDWAJ : Will the Minister of PLANNING be pleased to state :

(a) whether some direction were issued by Union Government to the State Government to identify the backward areas for the purpose of their development during the Seventh Five Year Plan;

(b) if so, the details regarding the areas identified by the State of Madhya Pradesh; and

(c) the plan of Union Government regarding their improvement during the Seventh Five Year Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) Planning Commission has not issued any directions to the State Governments to identify the backward areas for the purpose of their development during the Seventh Five Year Plan.

(b) Question does not arise.

(c) The responsibility for the development of backward areas within the State is that of the concerned States. The formula for allocation of Central Assistance for the development Plans of the States is weighted in favour of States whose per capita income is less than the national average. The scheme of devolution of non-Plan financial resources recommended by the Eighth Finance Commission favours less-developed States. The Centre has been providing additional funds for various area development programmes, such as Drought Prone Area Programme, Desert Development Programme, Hill Area Development Programme, Programme for the North-Eastern Region and the programme for the development of Tribal Areas (Tribal Sub-Plans). The Central Government has also been extending a number of financial incentives and concessions for setting up industries in selected backward areas.

Leave encashment

5126. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state whether Government propose to introduce leave encashment benefit to bank employees once in two years instead of once in four years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : No proposal has been mooted by Government to change the existing provision for permitting the bank employees to encash privilege leave while proceeding on Leave are Concession once in every four years.

Transfer policy in Nationalised Banks

5127. SHRIMATI PRABHAWATI GUPTA : Will the Minister of FINANCE be pleased to state :